

DIVISION BENCH  
COURT - II

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1080(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	<b>ABHIJIT MODAK &amp; ORS. VS ALLIANCE BROADBAND SERVICES PVT. LTD.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Mr. Kaushik Kejriwal, Adv. ] For the Petitioner  
Mr. Nikunj Berlia, Adv. ]  
Ms. Swapna Choubey, Adv. ]  
Ms. Urvashi Jain, Adv. ]  
Ms. Madhuri Pandey, PCS ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter for further consideration on **20.09.2024**.

**(Anamitra Pal)  
Court Officer**

**Ar.**